

SCHEDULE I
FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

**FOR THE ATTENTION OF STAKEHOLDERS OF HIMALAYA CONTAINERS AND
CARTONS PRIVATE LIMITED**

1.	Name of Corporate Person	Himalaya Containers and Cartons Private Limited
2.	Date of incorporation of Corporate Person	03/02/1971
3.	Authority under which Corporate Person is Incorporated/Registered	Registrar of Companies, Bangalore, Karnataka
4.	Corporate Identification Number /Limited Liability Identity Number of Corporate Person	U51909KA1971PTC002001
5.	Address of the Registered Office and Principal Office (If Any) of Corporate Person	Apt # 1B, No_ 254, 10 th Main, 1st Cross, Indiranagar, Bangalore-560038
6.	Liquidation commencement date of the Corporate Person	22.03.2021
7.	Name, Address, Email Address, Telephone Number and the Registration Number of the Liquidator	Name: Nurani Subramanian Suryanarayanan Address: Tower 6, Flat 204, Sky City Apartments, Ambattur Vanagaram Road, Vanagaram, Chennai – 600095 E-mail address: suri_nar@hotmail.com / suripar88@gmail.com Contact No: 9789098947 Registration No: IBBI/IPA-002/IP-N00379/2017-2018/11122
8.	Last date for submission of claims	22.04.2021

Notice is hereby given that Himalaya Containers and Cartons Private Limited has commenced voluntary liquidation on 22.03.2021

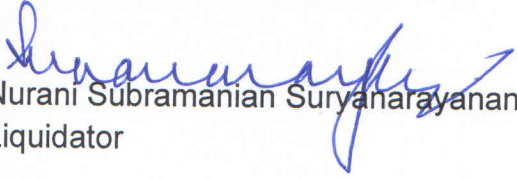


The stakeholders of Himalaya Containers and Cartons Private Limited are hereby called upon to submit proofs of their claims, on or before 22.04.2021 to the Liquidator at the address mentioned against item 7.

The financial creditors, if any, shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of the Liquidator


Nurani Subramanian Suryanarayanan
Liquidator

Date: 22.03.2021

Place: Bengaluru

